

**HIGH COURT OF SIKKIM
GANGTOK**

NOTIFICATION

No. 27/HCS

Dated:06.01.2021

It is hereby notified that in pursuance to Notification No.: K.13013/01/2020-US-I dated 31.12.2020 issued by the Government of India, Ministry of Law & Justice (Department of Justice), New Delhi, Hon'ble Mr. Justice Jitendra Kumar Maheshwari, Chief Justice of the Andhra Pradesh High Court has taken Oath of Office as Chief Justice, High Court of Sikkim on 06.01.2021 at 11.30 a.m. and has assumed charge of the Office of the Chief Justice, High Court of Sikkim.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No.: V (249) Confdl/HCS/ 4392-56

Dated: 06/1/2021

Copy to.:

1. Mr. Rajinder Kashyap, Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice) New Delhi - 110 001.
2. The Registrar General, High Court of Andhra Pradesh.
3. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim for his Lordship's kind information.
4. The Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim for her Ladyship's kind information.
5. The PS to Hon'ble Judge, High Court of Sikkim for his Lordship's kind information.
6. The Additional Chief Secretary-cum-Principal Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
7. The Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
8. The Advocate General, Government of Sikkim, Gangtok.
9. The Secretary General, Supreme Court of India, New Delhi.
10. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi.

11. The Registrar General, High Court of
12. The Additional Advocate General, Government of Sikkim, Gangtok.
13. The Chief Secretary, Government of Sikkim, Gangtok.
14. The President, Bar Association of India, New Delhi.
15. All District & Sessions Judges.
16. The Legal Remembrancer-cum-Law, Legal, Legislative & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
17. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
18. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
19. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
20. All Chief Judicial Magistrate-cum-Civil Judges.
21. All Sr. Civil Judge-cum- Judicial Magistrates.
22. All Civil Judge-cum-Judicial Magistrates.
23. The President, Bar Association of Sikkim, Gangtok.
24. The President, Namchi Bar Association, South Sikkim.
25. All District Magistrates.
26. The Additional Secretary, Home Department for publication the same in the Government Gazette.
27. All Section In-charge, High Court of Sikkim, Gangtok.
28. The Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
29. Notice Board
30. Guard file and
31. File.


06.01.2021
REGISTRAR